

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

(IB)-299(ND)2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2020**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.**

**UNDER SECTION 9 OF IBC, 2016**

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

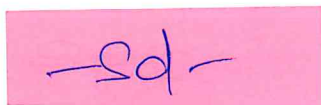
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|-----------------------------------|---|--|--|--|
| <b>Present for the Petitioner</b> | : |  | Mr. Kamal Aggarwal, Mr. Sanjeev Sagar, Advs. Ms. Shubhangi Rathore |  |
| <b>Present for the Respondent</b> | : |  | None.  |  |

**ORDER**

I.A.No.1491/2020: Registry is directed to issue notice to the CoC. The Counsel for the Applicant is directed to send private notice to the CoC and proof of service along with the affidavit.

List the matter on 20.03.2020.

I.A. 1252/2019: It is submitted that the order has not been pronounced. The counsel is directed to send private notice to the CoC and file proof of service along with the affidavit.



**(L.N. Gupta)**  
**Member (T)**



**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**